

Dak Register For Month Starting on 01/04/2021

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Rece ipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Na me	Acti on Take n	Li nk Fi le
801/ 2021	01/0 4/20 21	FILE NO. 1/10/CESTAT/CHD-2015- ADMN-II	DY. REGISTRA R, CESTAT, CHANDIG ARH	Bills for LTC claim submitted by Sh. Ashok Jindal (M-J)	Accou nt Sectio n			
802/ 2021	01/0 4/20 21	F. NO. A-50050/11/2021- VIG.	LALIT WADHWA, DY SECRETAR Y (PERS.), DEPTT. OF REVENUE, VIGILANC E CELL (HQ), NORTH BLOCK	Office Memorandum regarding submission of quarterly reports of Action Plan on Vigilance & Anti-corruption measures to DoPT	Admin istratio n Sectio n			
803/ 2021	01/0 4/20 21	F. NO. G- 10(1)/BUDGET/CESTAT/ CHE/2016	BALASUB RAMANI S., AR/DDO, CESTAT, CHENNAI	Utilization of funds FY 2020- 21	Accou nt Sectio n			
804/ 2021	01/0 4/20 21	F. NO. III(20)ARC/CESTAT/MCO /14/CUS/2019-20/54-26	NEERAV KUMAR MALLICK, COMMISSI ONER, CUSTOMS, INDORE	Appeal No. C/52747/2019- CU (DB) of M/s Metal Forger and Fabricators before CESTAT, New Delhi	DR(J)			
805/ 2021	01/0 4/20 21	F. NO. A-19(1)/PERS. FILE/KS-AR/2020	MS. SULEKHA BEEVI CS, M (J), CESTAT,	Relieving Orders of Shri Kripa Shanker	Admin istratio n Sectio n			

			CHENNAI					
806/2021	01/04/2021	NIL	SH. S. S. GARG (M-J), CESTAT, BENGALURU	Grant of one day Casual Leave	Administration Section			
807/2021	01/04/2021	NIL	SH. P. K. CHOUDHARY, MEMBER (JUDICIAL), CESTAT, KOLKATA	Casual Leave application with SLP	Administration Section			
808/2021	01/04/2021	CESTAT/AHD/7CPC/11/16/105	SH. SANTOSH KUMAR TIWARI, AR, CESTAT, AHMEDABAD	Implementation of MACP scheme in CESTAT	Administration Section			
809/2021	01/04/2021	F. NO. CESTAT/AHD/MISC./ORDER SEC./11/2010/107	SANTOSH KUMAR TIWARI, AR, CESTAT, AHMEDABAD	Regarding Appeal No. E/216-218/2011 in the case of Sunshine Corporation	PA			
810/2021	01/04/2021	D. NO. 17546/2019/SEC-XVII-A	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Civil Appeal No. 5270-5272/2019	DR(J)			
811/2021	01/04/2021	F. NO. 6/8/CESTAT/RENT FILE/CHD-2020	SH. MOHINDER SINGH, DR, CESTAT, CHANDIGARH	Providing of FRC (Rent Reasonableness Certificate) for CESTAT Chandigarh, SCO-147-148, Sector 17 - C	Administration Section			

812/2021	01/04/2021	NIL	SH DHEERAJ JAIN, SENIOR COUNSEL, GOI	Fee Bill of Sh. Satya Pal Jain, Additional Solicitor General of India	Administration Section			
813/2021	01/04/2021	NIL	RAJASTHAN HIGH COURT, JODHPUR	DB Central Excise Appeal No. 20/2019	DR(J)			
814/2021	01/04/2021	NIL	ASSISTANT REGISTRAR(M), HIGH COURT OF MP, JABALPUR	Order dated 18 March 2021	DR(J)			
815/2021	01/04/2021	F. NO. C/42049/2015	AR, CESTAT, CHENNAI	Online Grievances filed by Sh. CV Dhanasekan, Chennai	PA			
816/2021	01/04/2021	F. NO. VIII (28) CUS/CESTAT/32/2019	VIKAS KUMAR JEFF, O/O COMMISSIONER, CUSTOMS (PREV.), JODHPUR	Customs Appeal No. 52717 of 2019 (SM) filed by Asalam Khan	DR(J)			
817/2021	01/04/2021	C. NO. IV(16)30/R/UDR/MISC. CESTAT/2017/PT/710	DR. BS MEENA, COMMISSIONER, CGST, UDAIPUR	Request for providing certified copy of				
818/2021	01/04/2021	C. NO. IV(16)30/R/UDR/MISC. CESTAT/2017/PT/710	DR. BS MEENA, COMMISSIONER, CGST, UDAIPUR	Request for providing certified copy of final order f	DR(J)			
819/2021	01/04/2021	F. NO. 01/CESTAT/BANG/JUDL.	UMA SHANKAR	Forwarding of Kerala High	Administration			

	21		VERMA, DR/HOO, CESTAT, BANGALORE	Court Order No. RP No. 27 of 2021 in WP No. 6312/2020 (L)	n Section			
820/2021	01/04/2021	F. NO. A-20(6)/PERS. FILE/NV-MTS/CHE/2018	BALASUBRAMANI S., AR, CESTAT, CHENNAI	Forwarding of application to CSIR Madras Complex in respect of Ms. Nimisha Vijayan, MTS	Admin istratio n Section			
821/2021	01/04/2021	F. NO. A-19(1)/PERS.FILE/KS-AR/2020	SULEKHA BEEVI C.S., MEMBER (J), CESTAT, CHENNAI	Relieving Order of Shri Kripa Shankar	Admin istratio n Section			
822/2021	01/04/2021	NIL	CESTAT, BANGALORE	Excise Appeal Nos. 21079 of 2015, 21387 of 2016 and 20874 of 2017 regarding	Admin istratio n Section	mar ked to Ms. Sap na on env elop e by sir		
823/2021	01/04/2021	C. NO. IV(18)294/REF/JP SIDHI/REWA/T/2019-20/405	SH. DILIP KUMAR, ASST. COMMISSIONER, CGST, DIVISION-REWA	Filing of appeal before CESTAT in the case of Jaypee Sidhi plant, Bharat pur, District Sidhi, MP	DR(J)			
824/2021	01/04/2021	F. NO. CESTAT/AHD/L.B./02/2014/111	SH. SANTOSH KUMAR TIWARI, AR, CESTAT, AHMEDAB	larger bench in Excise appeal no. 29 of 2002	PA to Registrar			

			AD					
825/ 2021	01/0 4/20 21	CESTAT/AHD/PER/66/201 8/110	SH. SANTOSH KUMAR TIWARI, AR, CESTAT, AHMEDAB AD	Forwarding of leave application in respect of Shri Raju, M-T, CESTAT, Ahmedabad	Admin istratio n Sectio n			
826/ 2021	01/0 4/20 21	F. NO. 01/CESTAT/BANG/USV	UMA SHANKAR VERMA, ASSISTAN T REGISTRA R, CESTAT, BANGALO RE	Forwarding of representation letter for extension of joining time	Admin istratio n Sectio n			
827/ 2021	01/0 4/20 21	F. NO. 6/17/WEEKLY STATEMENT/CESTAT/C HD-2020-II	DR, CESTAT, CHANDIG ARH	Weekly Statement of matters for e- hearing from 19.03.2021 to 25.03.2021	DR(J)			
828/ 2021	01/0 4/20 21	F. NO. CESTAT/EB/2019	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Seeking order or direction from President	PA to Registr ar			
829/ 2021	01/0 4/20 21	NIL	DR, CENTRAL REGISTRY, NEW DELHI	CAUSE LIST FOR E- HEARING OF DEFECT MATTERS	PA			
830/ 2021	01/0 4/20 21	NIL	RANJU MADHRA, SPS	SLP from 2 to 4 April 2021	Admin istratio n Sectio n			
831/ 2021	01/0 4/20 21	F. NO. 103/11/SVLDRS/CCU/202 0/558	SH. PRADEEP JUNEJA, AR ADMN,	Early listing of appeals pending before CESTAT under SVLDRS	DR(J)			

			NEW DELHI	2019 scheme				
832/2021	01/04/2021	NIL	CESTAT, BANGALORE	not known-some register	Administration Section	marked to Ms. Sapna on envelope by sir		
833/2021	01/04/2021	NIL	REKHA SHEKHAWAT, PA TO PRESIDENT	SLP from 2 to 4 April 2021	Administration Section			
834/2021	01/04/2021	NIL	DR, SM BRANCH, NEW DELHI	Single Member e-hearing causelist	PA			
835/2021	01/04/2021	D. NO. 1272/2021/SEC-XVII-A	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Civil Appeal No. 421-422 of 2021	DR(J)			
836/2021	05/04/2021	103/08/CCU/MISC. CORES-CESTAT/2021/422	SATISH KUMAR AGARWAL	FILLING UP THE VACANCIES OF THE HONRABLE MEMBERS IN CESTAT	Administration Section			
837/2021	05/04/2021	NIL	JUSTIC DILIP GUPTA	ORDER R.P CARGO HANDLING SERVICES CUS. APPE. 50618 OF 2019	PA			
838/2021	05/04/2021	NIL	ASS REGISTRAR	interim order no 10/C/1/2021-	PA			

	21		R. CUSTOMS APPEAL BRANCH	CU[DB] DATED 18/02/2021				
839/2021	05/04/2021	NIL	MUKKA SEA FOOD INDUSTRIES LIMITED	hearing app allowed by bangalore bench in oct. 2020	PA to Registrar			
840/2021	06/04/2021	NIL	T.K. SARKAR,DR	nomination of third member in DOO CASE	PA to Registrar			
841/2021	06/04/2021	NIL	AJAY SHARMA MEMBER JUDICIAL	APAR IN REP. MS. SHENAJ BANO. STENOGR. II	Administration Section			
842/2021	06/04/2021	D-24(1)/NIC CORRES/CHE/2012	BALASUBRAMANI S.,AR	REQUEST for service of computer programmer	Computer Cell			
843/2021	06/04/2021	NIL	S BHOWMIK	OA no. 938 of 2020 sh. sk verma VS ors.	Administration Section			
844/2021	06/04/2021	NIL	MONA ASWAL STENOGRAPHER	request for issue of experience certificate	Administration Section			
845/2021	06/04/2021	NIL	KRIPA SHANKAR	transfer charge	Administration Section			
846/2021	06/04/2021	NIL	DEPUTY REGISTRAR, BANGALORE	month pending appeal	DR(A)			
847/2021	06/04/2021	NIL	SR. PS TO HONORABLE	tax invoice cum receipt dated 1/3/2021	Account Section			

			PRESIDENT, CESTAT		n			
848/2021	06/04/2021	NIL	DM MISRA, MEMBER JUDICIAL	GRANT of 12 days 24 HPL	Administration Section			
849/2021	06/04/2021	NIL	SOMESH ARORA	REQUEST FOR CHANGE OF GRANTED DATE	DR(A)			
850/2021	06/04/2021	17(I0/MS/CESTAT/ALD/2018-19	MANAS KUMAR SINHA	PENDENCY OF SINGLE MEMBER BENCH CASES	DR(A)			
851/2021	06/04/2021	NIL	HON. MS. RACHNA GUPTA , MJ	CAUSELIST	PA to Registrar			
852/2021	06/04/2021	NIL	SK GOGRA ,FCA	APP FOR ADJOURNMENT OF DATE OF HEARING	DR(A)			
853/2021	06/04/2021	NIL	PANKAJ MALIK AUTHORIZED REPRESENTATIVE	appeal no ST/52832/2015	DR(A)			
854/2021	06/04/2021	01(05)/CIRCULAR/CESTAT/2017 DATED 27/0/2020	MANAS KUMAR SINHA	report of e hearing MARCH	DR(A)			
855/2021	06/04/2021	NIL	SK PATI MEMBER JUDICIAL	application for one day casual leave	Administration Section			
856/2021	06/04/2021	48/CESTAT/HYD/CIRCULAR/20	DEPUTY REGISTRAR , HYDRABAD	office order delhi duty chart	CT Section			
857/	06/0	CESTAT/AHD/RECORDS/	HONRABL	email for review	Admin			

2021	4/20 21	04/2014/95	E SENIOR MEMBER	cochin and letter no	istratio n Sectio n			
858/ 2021	06/0 4/20 21	17(I0/MS/CESTAT/ALD/2 018-19	MANAS KUMAR SINHA	disposal of case during month march 2021	Compu ter Cell			
859/ 2021	06/0 4/20 21	NIL	MANAS KUMAR SINHA	statement of march 2021	DR(A)			
860/ 2021	06/0 4/20 21	NIL	LTC SPECIAL PACKAGE PAYMENT PROOF	bhanu mehta	Accou nt Sectio n			
861/ 2021	06/0 4/20 21	NIL	H R STEELS LTD.	submission in lieu of personal hearing with reference to our application for condonation of delay in filing appeal.	DR(A)			
862/ 2021	06/0 4/20 21	NIL	GAURAV MAURYA ADVOCAT E	submission of VAKALATNA MA nd copy of ID	DR(A)			
863/ 2021	06/0 4/20 21	NIL	ADMINIST RATIVE OFFICER JUDICIAL JODHPUR	D. B	DR(A)			
864/ 2021	06/0 4/20 21	CESTAT/AHD/RECORDS/ 04/2014/95	SK TIWARI	email for review cochin and letter no	Admin istratio n Sectio n			
865/ 2021	06/0 4/20 21	A-20(2) PRE. FILE/RKP. STENO GR. III/CHE/2015	KRIPA SHANKAR	intimation regarding applying for the post of junior accounts clerk	Admin istratio n Sectio n			
866/	06/0	GEXCOM/REV/ST/25/202	NEERAV	REPLY IN	DR(A)			

2021	4/20 21	0/6110	KUMAR MALLICK	APPEAL NO. ST/50145/2019				
867/ 2021	06/0 4/20 21	PF/CESTAT/MUM/ADMN /DM	ROHIT KUMAR SHUKLA DEPUTY REGISTRA R, MUMBAI	apar in resp. mr. sudhakaran A.	Admin istratio n Sectio n			
868/ 2021	07/0 4/20 21	NIL	MANOJ KUMAR SHARMA, UDC	application for 1/2 CL reg	Admin istratio n Sectio n			
869/ 2021	07/0 4/20 21	NIL	DM MISRA, MEMBER JUDICIAL	GRANT of 12 days 24 HPL	Admin istratio n Sectio n			
870/ 2021	07/0 4/20 21	NIL	DR. SUVENDU KUMAR PATI	cl on 24 and 25 march 2021	Admin istratio n Sectio n			
871/ 2021	07/0 4/20 21	NIL	P DINESHA, MUMBER JUDICIAL	request for leave and permission to leave station	Admin istratio n Sectio n			
872/ 2021	07/0 4/20 21	NIL	P DINESHA, MUMBER JUDICIAL	request for leave and permission 5.4.2021	Admin istratio n Sectio n			
873/ 2021	07/0 4/20 21	NIL	T.K. SARKAR,D R	forwarding of calculation sheet of leave sk verma	Admin istratio n Sectio n			
874/ 2021	07/0 4/20 21	NIL	N RAJA, SPS	monthly disposal statement ss garg	Compu ter Cell			
875/	07/0	NIL	CESTAT	most urgent out	CT			

2021	4/20 21		AHMEDAB AD	break of corona	Section			
876/ 2021	07/0 4/20 21	CESTAT/AHD/PER/65/202 1/32	SANTOSH KUMAR TIWARI	CL R/O sh. ramesh nair MJ	Admin istratio n Sectio n			
877/ 2021	07/0 4/20 21	CESTAT/AHD/RECORDS/ 04/2014/95	SANTOSH KUMAR TIWARI	CIRCULAR CORONA outbreak	CT Sectio n			
878/ 2021	07/0 4/20 21	01/CESTAT/BANG/JUDL	UMA SHANKAR VERMA,DR	status of appeal no c/21035 etc,	PA			
879/ 2021	07/0 4/20 21	NIL	ANIL CHOUDHA RY MEMBER JUDICIAL	immovable property for the year 2020	Admin istratio n Sectio n			
880/ 2021	08/0 4/20 21	VIII/CUSPRESV./REVIEW /105/2019-20/5839	DEPUTY COMMISSI ONER , NEW DELHI	principal commissioner of customs new delhi VS amit goyal	DR(A)			
881/ 2021	08/0 4/20 21	NIL	SEEMA SADANA, SPS	leave application	Admin istratio n Sectio n			
882/ 2021	08/0 4/20 21	NIL	DEPUTY REGISTRA R, CHANDIG ARH	monthly report of march 2021	DR(A)			
883/ 2021	08/0 4/20 21	NIL	KRIPA SHANKAR	transfer of charge	Accou nt Sectio n			
884/ 2021	08/0 4/20 21	NIL	UMA SHANKAR VERMA,DR	forwarding of leave sanction order	Admin istratio n Sectio n			
885/	08/0	NIL	ANIL	LEAVE	Admin			

2021	4/20 21		CHOUDHARY MEMBER JUDICIAL	APPLICAtion	istratio n Sectio n			
886/ 2021	08/0 4/20 21	NIL	REKHA SHEKHAW AT,STENO GR II	correction in the uploaded appeal 07/04/2021	PA to Registr ar			
887/ 2021	08/0 4/20 21	NIL	CESTAT MUMBAI, DR	representation from cestat bar assosication mumbai	PA			
888/ 2021	08/0 4/20 21	NIL	CHANDER KANATA	casual leave	Admin istratio n Sectio n			
889/ 2021	08/0 4/20 21	NIL	SUNDEEP CHOPRA	earned leave	Admin istratio n Sectio n			
890/ 2021	08/0 4/20 21	NIL	HARSHITA PANDEY	extation of eol due to cancellation of flight	Admin istratio n Sectio n			
891/ 2021	08/0 4/20 21	NIL	DR,CR	CAUSE LIST	PA			
892/ 2021	08/0 4/20 21	NIL	REKHA SHEKHAW AT,STENO GR II	disposal statement president	Compu ter Cell			
893/ 2021	08/0 4/20 21	NIL	RANJU MADHRA SPS	earned leave	Admin istratio n Sectio n			
894/ 2021	08/0 4/20 21	11/CESTAT/CHENNAI/20 04	BALASUB RAMANI S. ,,AR	lpc of sh. kripa shankar DR	Accou nt Sectio n			

895/ 2021	08/0 4/20 21	NIL	ASHOK KUMAR	PENSION OF EMPLOYEES WHO WERE COMP. retired and dismissed	Admin istratio n Sectio n			
896/ 2021	08/0 4/20 21	NIL	CESTAT MUMBAI, DR	effect of partial lockdown in mumbai	PA to Registr ar			
897/ 2021	08/0 4/20 21	NIL	ATIN SHARMA, MTS	Joining Report	Admin istratio n Sectio n			
898/ 2021	08/0 4/20 21	NIL	ATIN SHARMA, MTS	Application for EL	Admin istratio n Sectio n			
899/ 2021	08/0 4/20 21	F. NO.CESTAT/EB/2019/206	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Seeking order or direction from President reg Excise Appeal No. 531 of 2011 &21 others Press Metal Inds &ors.	PA to Registr ar			
900/ 2021	08/0 4/20 21	F. NO. CESTAT/MUMBAI/OFFIC E ORDER/2018	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Office Order dated 8 April 2021	CT Sectio n			
901/ 2021	08/0 4/20 21	NIL	P.J. JOSEPH (RETD SR. PS)	Submission of undertaking for releasing of arrears in pursuance of grant of MACP	Admin istratio n Sectio n			
902/ 2021	08/0 4/20 21	F. NO. 01/CESTAT/BANG/BIO- METRIC	UMA SHANKAR VERMA, DY REGISTRA R, CESTAT, BANGALO	Forwarding of application for not capturing face recognising biometric machine, CESTAT,	Compu ter Cell			

			RE	Bangalore				
903/2021	08/04/2021	FILE NO. 1/10/CESTAT/2015-ADMN-II	DY. REGISTRAR, CESTAT, CHANDIGARH	Medical Bills in respect of Sh. Ashok Jindal, M-J	Administration Section			
904/2021	08/04/2021	FILE NO. 6/4/MOHINDER SINGH-DR/ADMN./CESTAT-CHD/2020	MOHINDER SINGH, DEPUTY REGISTRAR, CESTAT, CHANDIGARH	Forwarding of EL Application of Sh Mohinder Singh, DR alongwith Joining report	Administration Section			
905/2021	08/04/2021	7/3/KS-DR/CESTAT-CHD/ADMN-2021	MOHINDER SINGH, DEPUTY REGISTRAR, CESTAT, CHANDIGARH	office order	Administration Section			
906/2021	09/04/2021	NIL	PARMOD KUMAR, STENO GR. I	APPLICATION FOR EL	Administration Section			
907/2021	09/04/2021	F. NO. D-6(1)/E-HEARING/CESTAT/CHE/2020	AR, CESTAT, CHENNAI	MONTHLY REPORT OF LIST OF E HEARING CASES	DR(J)			
908/2021	09/04/2021	NIL	RACHNA GUPTA, MEMBER (JUDICIAL)	APPLICATION FOR CL	Administration Section			
909/2021	09/04/2021	NIL	KRIPA SHANKAR, DR, CESTAT, CHANDIGARH	CERTIFICATE OF TRANSFER OF CHARGE	Administration Section			
910/2021	09/04/2021	NIL	SH. S. K. PATI,	APPLICATION FOR CL	Administration			

	21		MEMBER - J		n Section			
911/2021	09/04/2021	NIL	T.V. UNNIKRISHNAN, SPS,CESTAT,MUMBAI	DISPOSAL STATEMENT OF APPEALS OF MEMBER TECHNICAL SH. SANJIV SRIVASTAVA, FOR MARCH 2021	Computer Cell			
912/2021	09/04/2021	NIL	SH. ASHOK JINDAL, M (J), CHANDIGARH	APPLICATION FOR CL	Administration Section			
913/2021	09/04/2021	NIL	SH. ASHOK JINDAL, M (J), CHANDIGARH	APPLICATION FOR LEAVE ON MEDICAL GROUNDS	Administration Section			
914/2021	09/04/2021	NIL	MR. GOVIND, PA, CESTAT, CHANDIGARH	DISPOSAL STATEMENT OF SH. ASHOK JINDAL, MEMBER (J) FOR JANUARY 2021	Computer Cell			
915/2021	09/04/2021	NIL	DR, SINGLE MEMBER APPEAL BRANCH, NEW DELHI	E-HEARING CAUSELIST	PA			
916/2021	09/04/2021	NIL	PARMOD KUMAR, STENO GR. I	CORRECTION IN THE APPEAL UPLOADED	PA to Registrar			
917/2021	09/04/2021	D. NO. 41376/2018/SEC-XVII-A	ASSISTANT REGISTRAR,	CIVIL APPEAL NO. 813 OF 2021	DR(J)			

			SUPREME COURT OF INDIA					
918/2021	09/04/2021	C. NO. VIII (28)CUS/CESTAT/12/2020	S.C. AGARWAL, COMMISSIONER, JAIPUR (REVIEW BRANCH)	FILING OF MISC. APPLICATION FOR EARLY HEARING IN CUSTOMS APPEAL NO. 51089 OF 2020 IN CASE OF AJANTA SOYA LIMITED VS. COMMISSIONER OF CUSTOMS (PREVENTIVE), JODHPUR	DR(J)			
919/2021	09/04/2021	C. NO. VIII (28)CUS/CESTAT/5/20/26	VIKAS KUMAR JEPH, ADDITIONAL COMMISSIONER, JAIPUR, REVIEW BRANCH	FILING OF MISC APPLICATION FOR EARLY HEARING IN CUSTOMS APPEAL NO. 50019 OF 2020 IN CASE OF TRADEWELL, RAJASTHAN VS. CC (PREVENTIVE), JODHPUR	DR(J)			
920/2021	09/04/2021	C. NO. VIII (28)CUS/CESTAT/02/2021/32	VIKAS KUMAR JEPH, ADDITIONAL COMMISSIONER, JAIPUR, REVIEW BRANCH	FILING OF MISC. APPLICATION FOR EARLY HEARING IN CUSTOMS APPEAL NO. 51186 OF 2020 IN CASE OF ACME CLEANTECH SOLUTIONS	DR(J)			

				LTD. GURUGRAM VS. CC(PREVENTI VE), JODHPUR				
921/ 2021	09/0 4/20 21	C. NO. VIII (28)CUS/CESTAT/30/2019 /30	S. C. AGARWAL , COMMISSI ONER, JAIPUR, REVIEW BRANCH	FILING OF MISC. APPLICATION FOR EARLY HEARING IN CUSTOMS APPEAL NO. 52281 OF 2019 IN CASE OF DSR OVERSEAS, DELHI VS. CC (PREVENTIVE) , JODHPUR	DR(J)			
922/ 2021	09/0 4/20 21	C NO. IV(16)REVIEW/GST/SOU TH/CESTAT/RLDA/01/202 1-22	ASSISTAN T COMMISSI ONER, GST, BHIKAJI CAMA PLACE,SO UTH DELHI	SUPPLY OF CERTIFIED COPY OF CESTAT FINAL ORDER IN CASE OF RAIL LAND DEVELOPME NT AUTHORITY NEAR SAFDARJUNG RAILWAY STATION, MOTI BAGH I	DR(J)			
923/ 2021	09/0 4/20 21	F. NO. 07.STAT/CESTAT/KOL/09 /116	DY REGISTRA R, CESTAT, KOLKATA	REPORT FOR E-HEARING APPLICATION MARCH 2021	DR(J)			
924/ 2021	09/0 4/20 21	F. NO. CESTAT AHD/JUD/01/07/128	AR, CESTAT, AHMEDAB AD	STATEMENT PENDENCY,IN STITUTIONAN D DISPOSAL OF APPEALS AND STAY APPLICATION S	DR(J)			

925/ 2021	09/0 4/20 21	CESTAT/AHD/ADMN/MI SC/04/2014/129	SANTOSH KUMAR TIWARI, ASSISTAN T REGISTRA R, CESTAT, AHMEDAB AD	COVID 19 CASE IN CESTAT AHMEDABAD	CT Sectio n			
926/ 2021	09/0 4/20 21	CESTAT/AHD/PER/67/201 8/116	SANTOSH KUMAR TIWARI, ASSISTAN T REGISTRA R, CESTAT, AHMEDAB AD	FORWARDING OF EXTNSION OF DEPUTATION PERIOD APPLICATION IN RESPECT OF MRS. P. pRASANNA TECHNICAL OFFICER, CESTAT, AHMEDABAD	Admin istratio n Sectio n			
927/ 2021	12/0 4/20 21	C. NO. IV (16)REVIEW/GST/SOUTH /CESTAT/VITA;/07/2020- 21	ASSISTAN T COMMISSI ONER, GST, BHIKAJI CAMA PLACE,SO UTH DELHI	SUPPLY OF CERTIFIED COPY OF CESTAT FINAL ORDER IN THE CASE OF VITAL CONSTRUCTI ONS PVT. LTD, NEW DELHI	DR(J)			
928/ 2021	13/0 4/20 21	NIL	BHADUR SINGH RAWAT, UDC	REGARDING ACCOMODATI ON	Admin istratio n Sectio n			
929/ 2021	13/0 4/20 21	NIL	SANJAY, UDC	APPLICATION FOR THE POST OF CARE TAKER ON DEPUTAION/ ABSORPTION BASIS	Admin istratio n Sectio n			

930/2021	13/04/2021	F. NO. CESTAT/MUM/CB/2021	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	CONSTITUTION OF A DIFFERENT BENCH	PA to Registrar			
931/2021	13/04/2021	CESTAT/AHD/PER/65/2018/32	SANTOSH KUMAR TIWARI, AR	FORWARDING OF COMMUTED LEAVE APPLICATION IN RESPECT OF SHRI RAMESH NAIR, MEMBER (JUDICIAL), CESTAT, AHMEDABAD-REG.	Administration Section			
932/2021	13/04/2021	INVOICE NO. DECB02201061136	MTNL, JANPATH, ND	BILL	Computer Cell			
933/2021	13/04/2021	F.NO. 40(1)/OUT SOURCE/DEO/CESTAT/2016	MANAS KUMAR SINHA, AR	REGARDING HIRING DEO ON MONTHLY CONTACT BASIS AT CESTAT, ALLAHABAD FOR THE MONTH OF MARCH 2021	Administration Section			
934/2021	13/04/2021	F.NO. 39(1)/OUT SOURCE/MTS/CESTAT/2016	MANAS KUMAR SINHA, AR	REGARDING HIRING MTS ON MONTHLY CONTACT BASIS AT CESTAT, ALLAHABAD FOR THE MONTH OF MARCH 2021	Administration Section			
935/	13/0	F.NO.25(1)/FM/CESTAT/A	MANAS	TOWARDS	Admin			

2021	4/20 21	LLD/2015	KUMAR SINHA, AR	THE SPA BOOKING CHARGE UNDER BNPL SCHEME FOR THE MONTH OF MARCH 2021	Administratio n Section			
936/ 2021	13/0 4/20 21	FILE NO. 13(1)/T&I/CESTAT/ALLA HABAD/2015-PART-II	MANAS KUMAR SINHA, AR	FOR FINANCIAL SANCTION TO BSNL	Admin istratio n Section			
937/ 2021	13/0 4/20 21	F.NO.01/CESTAT/BANG/ RR	DR	REPORT FOR E-HEARING APPLICATION S MARCH-2021	DR(J)			
938/ 2021	13/0 4/20 21	F.NO.CESTAT-AHD	AR, TECHNICA L OFFICER, CESTAT- AHMEDAB AD	REPORT FOR E-HEARING APPEAL AND APPLICATION S FOR THE PERIOD W.E.F. 01/03/2021 TO 31/03/2021	DR(J)			
939/ 2021	13/0 4/20 21	F. NO. CESTAT/AHD/RECORDS/ O4/2014/135	SANTOSH KUMAR TIWARI, AR	EMAIL FROM REVIEW COCHIN, AND LETTER NO: - F.NO. GEN/REV/TRIB /166/2021, DATED-30th MARCH,2021	Admin istratio n Section			
940/ 2021	13/0 4/20 21	NIL	SEEMA SADANA, SPS	REGARDING TYPING MISTAKE IN ORDER PORTION WHERE APPEAL NO. 51191	PA to Registrar			
941/ 2021	13/0 4/20	NIL	RACHNA GUPT,	REGARDING ONE CASUAL	Admin istratio			

	21		MEMBER JUDICIAL	LEAVE	n Section			
942/2021	13/04/2021	NIL	SPS TO PRESIDENT	REGARDING ELECTRICITY BILL	CT Section			
943/2021	13/04/2021	NIL	HARISH, LDC	REVISED FAMILY DETAILS AND NOMINEE.-REG	Administration Section			
944/2021	13/04/2021	F. NO. CESTAT/AHD/RECORDS/O4/2014	S.K.TIWAR I, AR	EMAIL FROM REVIEW COCHIN, AND LETTER NO: - F.NO. GEN/REV/TRIB /166/2021, DATED-30th MARCH,2021			KEP T IN JUDI CIA L FILE	
945/2021	13/04/2021	NIL	HIRA LAL	REGARDING LEAVE	Administration Section			
946/2021	13/04/2021	F.NO.A-20(60/PERS. FILE/NV-MTS/CHE/2018	BALASUB RAMANI S, AR	REQUEST FOR ISSUE OF NOC IN REQUEST OF MS. NIMISHA VIJAYAN, MTS -REG.	Administration Section			
947/2021	13/04/2021	F.NO. 21/CESTAT/HYD/M-STAT/15/32	DR, CESTAT, HYDERAB AD	MONTHLY STATEMENT FOR THE MONTHS OF MARCH-2021	DR(J)			
948/2021	13/04/2021	NIL	P.K. NEELA REDDY, SPS TO MEMBER JUDICIAL	FORWARDING OF MONTHLY DISPOSAL STATMENTS OF MARCH, 2021-REG.	DR(J)			

949/ 2021	13/0 4/20 21	NIL	AR, CESTAT, CHENNAI	MONTHLY REPORT OF LIST OF E- HEARING CASES- REG.	DR(J)			
950/ 2021	13/0 4/20 21	REF: DFD/14/14/GOI/SJBO/502	RITESH SHAH, AM- FIN	SETTLEMENT OF OUR INVOICES/CRE DIT NOTE	CT Section n			
951/ 2021	13/0 4/20 21	D.NO. 41376/2018/SEC- XVII-A	AR, SUPREME COURT OF INDIA	CIVIL APPEAL No. 813 OF 2021	DR(J)			
952/ 2021	13/0 4/20 21	F.NO. 01/CESTAT/ BANG/JUDL.	UMA SHANKAR VERMA, DR	STATUS OF APPEAL NO. C/21035/2019 AND C/20251, 20252 AND 20253/2020- REG.	PA to Registr ar			
953/ 2021	13/0 4/20 21	NIL	DR, CESTAT,M UMBAI	SUBMISSION OF MONTHLY STATEMENT FOR THE MONTH OF MARCH 2021	DR(J)			
954/ 2021	13/0 4/20 21	NIL	ROHIT KUMAR SHUKLA, DR	CIVIL APPEAL NO. 2090 OF 2020 IN THE MATTER OF STARCITY ENTERTAINM ENT P.LTD. V. COMM. OF SERVICE TAX, MUMBAI REG.	PA to Registr ar		Kept in judic ial file	
955/ 2021	13/0 4/20 21	NIL	DR, CESTAT,M UMBAI	MATTER RELEASED FOR RELISTING- REG.	PA to Registr ar			
956/ 2021	13/0 4/20 21	F.NO. CESTAT/WZB/MUM/LEC /2013-14	ROHIT KUMAR SHUKLA,	FORWARDING OF NPS AND RETIREMENT	Admin istratio n			

			DR, CESTAT, MUMBAI	GRATUITY AND LEAVE ENCASHMENT IN RESPECT OF DR. D. M. MISRA, MEMBER JUDICIAL	Section			
957/ 2021	13/0 4/20 21	NIL	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	FORWARDING OF OPTION FOR PAY FIXATION ON PROMOTION AS DEPUTY REGISTRAR IN RESPECT OF SHRI ROHIT KUMAR SHUKLA, DR- REG.	Admin istratio n Sectio n			
958/ 2021	13/0 4/20 21	C.NO. VIII (28)CUS/CESTAT/13/2019 /130	S.C. AGARWAL , COMMISSI ONER	FILING OF MISC. APPLICATION FOR EARLY HEARING IN CUSTOMS IN THE CASE OF CONTAINER OF INDIA LMT, NEW DELHI VS. CC (PREVENTIVE) , JODHPUR, HQRS	DR(J)			
959/ 2021	13/0 4/20 21	F.NO.A- 28(1)/CESTAT/ACR/2006- VOL-II	BALASUB RAMANI S, AR	FORWARDING APAR-REG	Admin istratio n Sectio n			
960/ 2021	13/0 4/20 21	F.NO. 17(1)/MS/CESTAT/ALD/2 018-19	MANAS KUMAR SINHA, AR	Bench wise Disposal of cases during month of March 2021- reg.	Compu ter Cell			

961/ 2021	13/0 4/20 21	F.NO. CESTAT/MUMBAI/OFFICE ORDER/2018	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	REGARDING TRIBUNAL PREMISES HAVE BEEN SANTIZED. SO OFFICE WILL REMAIN CLOSED TILL 09.04.2021	CT Section			
962/ 2021	13/0 4/20 21	F.NO.6/17/WEEKLY- STATEMENT/CESTAT/C HD-2020-II	DR, CESTAT,C HANDIGA RH	Weekly Statement of the matter/s for E- hearing (from 02-04-2021 to 08-04-2021)	DR(J)			
963/ 2021	13/0 4/20 21	F.NO. 16(1)/ACCO&GH/CESTA T/ALLD?2015-PART-II	MANAS KUMAR SINHA, AR	REGARDING PAYMENT OF ELECTRICITY BILL	Admin istratio n Section			
964/ 2021	13/0 4/20 21	DIARY NO. 52446/2019	DR, CENTRAL REGISTRY	Central Registry Supplementary Cause List for E- Hearing	PA to Registrar			
965/ 2021	13/0 4/20 21	NIL	ANJANI, H. TRANSLAT OR	Regarding for the grant of benefits extended by the order dated 07- 12-2016 in OA No. 1439/2015	Admin istratio n Section			
966/ 2021	13/0 4/20 21	NIL	RAJENDER PRASAD, AO	Regarding Leave application due to COVID positive	Admin istratio n Section			
967/ 2021	15/0 4/20 21	NIL	MUKESH GUPTA, DR	Regarding Casual Leave for 15.04.2021	Admin istratio n Section			
968/ 2021	15/0 4/20 21	NIL	PARMOD KUMAR, STENO GR.	After availing earned leave for two days, join	Admin istratio n			

			I	duty	Section			
969/2021	15/04/2021	F.NO. 11/27/2020-IFU-III	RANJIT KUMAR	Furnishing information in LTC Cash package scheme	Administration Section			
970/2021	15/04/2021	NIL	PRADEEP KUMAR, US TO GOI	Regarding including of sports disciplines in the list of games for recruitment meritorious sports in Group C	Administration Section			
971/2021	15/04/2021	NIL	B.SUJA	Order of CAT Ernakulam Bench Prayer for early Implementation	Administration Section			
972/2021	15/04/2021	NIL	PRADEEP KUMAR, US TO GOI	Inclusion of sports disciplines in the list of games for recruitment of meritorious sports persons to post in Group C in Ministries	Administration Section			
973/2021	15/04/2021	DID NO. 2835100	JIMMI JOSEPH, ASST. COMMISSIONER	High Court of Kerala judgement dated 19/03/2021 in RP No. 231 of 2021 in WP(C)	Administration Section			
974/2021	15/04/2021	F.NO. 11/CESTAT/HYD/ADMN/15-II	V.P.PANDEY, DR	Forwarding of files of e-hearing in the week of 19 to 23 April 2021 in compliance of roster Order no. 51/2021 dt.	DR(J)			

				5.4.2021				
975/2021	15/04/2021	NIL	DR, SINGLE MEMBER APPEAL BENCH	Regarding Misc matters	PA to Registrar			
976/2021	15/04/2021	NIL		Monthly disposal of Hon President	PA to Registrar			
977/2021	16/04/2021	NIL	KIRAN GIDIYAL	Regarding Hindi Report Performance filling	Administration Section			
978/2021	16/04/2021	NIL	P. ANJANI KUMAR, TECHNICAL	Regarding joining duty in the forenoon after availing 22 days of commuted leave	Administration Section			
979/2021	16/04/2021	NIL	C J MATHEW, TECHNICAL	Regarding avail casual leave for three day	Administration Section			
980/2021	16/04/2021	NIL	DR. D.M. MISRA, JUDICIAL	Regarding one day casual leave	Administration Section			
981/2021	16/04/2021	NIL	DR. BHAGWAN LAL SANANI, CHAIRMAN, NCBC	Strict implementation of OBC reservations in Employment and students admission in various Ministries under Central and State Government	Administration Section			
982/2021	16/04/2021	F. NO. CESTAT/AHD/RECORDS/	SANTOSH KUMAR	Regarding Email from review	Administration			

	21	04/2014/135	TIWARI, AR	Cochin and letter	n Sectio n			
983/ 2021	16/0 4/20 21	NIL	RANJU MADHRA, SR. P.S.	Application for Earned Leave	Admin istratio n Sectio n			
984/ 2021	16/0 4/20 21	CESTAT/AHD/PER/65/201 8/132	SANTOSH KUMAR TIWARI, AR	Regarding commuted leave application of Ramesh Nair, Member CESTAT, Ahmedabad	Admin istratio n Sectio n			
985/ 2021	16/0 4/20 21	NIL	DHANANJ AY RAWAT, ADDL. SUPERINT ENDENT	Regarding Outstanding Payment Reminder	CT Sectio n			
986/ 2021	16/0 4/20 21	F. NO. CESTAT/MUMBAI/OFFIC E ORDER/2018	ROHIT KUMAR SHUKLA, DR	Regarding Tribunal premises have been sanitized	CT Sectio n			
987/ 2021	16/0 4/20 21	NIL	SANTOSH KUMAR TIWARI, AR	Regarding office closed on 14 april,2021 on account of Birthday of Dr. B.R.Ambedkar	CT Sectio n			
988/ 2021	16/0 4/20 21	NIL	P.DINESHA , JUDICIAL MEMBER, CESTAT CHENNAI	Regarding Statement as per Circulardt. 09.01.2019	Compu ter Cell			
989/ 2021	16/0 4/20 21	NIL	N. RAJA, SR. PS	Forwarding of Monthly Disposal Statement in respect of member Shri S. S. GARG	Compu ter Cell			

990/ 2021	16/0 4/20 21	NIL	SHOBHA RAJESH, STENO GR. II	Regarding Disposal statement of Shri P. Anjani Kumar for month of March 2021	Compu ter Cell			
991/ 2021	16/0 4/20 21	F.NO. CESTAT/WZB/MUM./STA T/2021	SANJAY PRASAD, STENO. GR.-III TO JUDICIAL MEMBER	Disposal statment of Dr. Suvendu Kumar Pati, Judicial Member	Compu ter Cell			
992/ 2021	16/0 4/20 21	NIL	C J MATHEW, TECHNICA L	Disposal Statement forthe month of March 2021 in respect of Shri C J Mathew, Member judicial	Compu ter Cell			
993/ 2021	16/0 4/20 21	F.NO. 17(1)/MS/CESTAT/ALD/2 018-19	MANAS KUMAR SINHA, AR	Pendency of Signal Member Bench cases	DR(J)			
994/ 2021	16/0 4/20 21	F.NO. CESTAT/AHM/MT/2021	RAJU, PA TO TECHNICA L	Disposal statement for the month of March,2021	Compu ter Cell			
995/ 2021	16/0 4/20 21	F.NO. CESTAT/AHM/M(J)/DISP OSAL 2021/127	RAMESH NAIR, SPS	Disposal statement for the month of March,2021	Compu ter Cell			
996/ 2021	16/0 4/20 21	C.NO. VIII (28) CUS/CESTAT/13/2018	S.C. AGARWAL , COMMISSI ONER	Filing of Misc Application for early hearing in Custom Appeal	DR(J)			
997/ 2021	16/0 4/20 21	APPEAL NO. E/52376/2018-EX(SM)	ANKIT TOTUKA, ADVOCAT E	Regarding refund of AED	DR(J)			
998/ 2021	16/0 4/20 21	NIL	D,M. MISRA, JUDICIAL MEMBER	Regarding Effect of partial lockdown in Mumbai -reg	PA to Registr ar			

999/ 2021	26/0 4/20 21	NIL	N. RAJA, SPS TO MEMBER (JUDICIAL) , CESTAT, BANGALO RE	PERMISSION TO DELETE DEFECT MISCELLANE OUS ORDER NO. 33/2021- REQUESTED	PA to Registr ar			
1000 /202 1	26/0 4/20 21	D.O. NO. A- 60011(IT)/5/2018- ADMN.IV(LA)-PART(3)	ANOOP KUMAR MENDIRAT TA	LINKING OF DATABASE OF TRIBUNAL WITH LIMBS VER.2 APPLICATION PROGRAMMIN G INTERFACE	Compu ter Cell			
1001 /202 1	26/0 4/20 21	NIL	J. K. GOLAY, SPS, CESTAT, NEW DELHI	REQUEST FOR EXTENSION OF JOINING TIME TO THE POST OF RECOVERY OFFICER	Admin istratio n Sectio n			
1002 /202 1	26/0 4/20 21	F.NO. CESTAT/MUM/ADMIN/T RANSPORT/2004	ROHIT KR. SHUKLA, DR, CESTAT, MUMBAI	SUBMISSION OF REPORT REGARDING CONDEMNATI ON OF STAFF CAR NO. MH- 01-BA-681 (AMBASSADO R) AT CESTAT, MUMBAI	Admin istratio n Sectio n			
1003 /202 1	27/0 4/20 21	F. NO. C.18017/12/2020- AD.1C(CESTAT)	S. BHOWMIC K, UNDER SECRETAR Y TO THE GOVT. OF INDIA	OA NO. 898 OF 2020 TITLED SH SK VERMA VS UOI & ORS. BEFORE THE CAT, KOLKATA	Admin istratio n Sectio n			
1004 /202 1	27/0 4/20 21	CESTAT/MUM/ADMN/AP AR/2019	ROHIT KUMAR SHUKLA, DR, CESTAT,	APAR IN RESPECT OF MS. SHENAJ BANO, STENO GR. II	Admin istratio n Sectio n			

			MUMBAI					
1005 /2021	27/0 4/20 21	NIL	BALASUBRAMANI S, ASSISTANT REGISTRAR, CESTAT, NEW DELHI	FORWARDING APAR FOR THE PERIOD FROM 01.01.2020 TO 31.12.2020	Administration Section			
1006 /2021	27/0 4/20 21	NIL	P. K. CHOUDHARY, M(J), CESTAT, KOLKATA	APPROVAL FOR PERMISSION TO RE-LIST THE MATTER	Administration Section			
1007 /2021	27/0 4/20 21	NIL	CHANDER KANTA, SPS, CESTAT, NEW DELHI	REGARDING PERMISSION TO DELETE THE UPLOADED ORDER FROM THE WEBSITE	PA to Registrar			
1008 /2021	27/0 4/20 21	FILE NO. 6/4/MOHINDER SINGH-DR/ADMN./CESTAT-CHD/2020	MOHINDER SINGH, DR, CESTAT, CHANDIGARH	FORWARDING OF AN APPLICATION DATED 19.04.2021 REGARDING TRANSFER RELIEVING EXTENSION OF SH. MOHINDER SINGH, DR	Administration Section			
1009 /2021	27/0 4/20 21	NIL	V.P.PANDEY, DR, CESTAT, HYDERABAD	Office order dt: 01.03.2021 transfer order of the DR	Administration Section			
1010 /2021	27/0 4/20 21	NIL	DHARMVEER SINGH, DIRECTOR	CESTAT appeal no E/50705/2020-Ex[DB] filed by Commissioner of CGST and	DR(J)			

				Central Excise Jaipur in the case of M/s Bonafide Arts Pvt Ltd				
1011/2021	27/04/2021	OA NO. 180/401/2020	B.SUJA	Prayer for early implementation	Administration Section			
1012/2021	27/04/2021	F.NO. 34/PERSN/CESTAT/CAL/2000/123	DY. REGISTRAR/DDO, CESTAT. KOLKATA	Request to return the pre-receipted bill of CGEGIS	Administration Section			
1013/2021	27/04/2021	NIL	SANTOSH KUMAR TIWARI, AR	Extension of period of outsourcing posts i.e. Stenos, DEO & MTS in r/o CESTAT, Ahmedabad	Administration Section			
1014/2021	27/04/2021	F.NO. 34/CESTAT/HYD/GPF/16/38	DR, CESTAT, HYDERABAD	Forwarding of GPF withdrawal application of Smt. P.K.Neela Reddy, SPS	Administration Section			
1015/2021	27/04/2021	F.NO. 34/CESTAT/HYD/GPF/16/37	DR, CESTAT, HYDERABAD	Forwarding of GPF withdrawal application of Sh. Vesaj Narayan Kumar, Head Clerk	Administration Section			
1016/2021	27/04/2021	F.NO. 2/A/C./CESTAT/KOL/05	DY. REGISTRAR/DDO, CESTAT. KOLKATA	Forwarding of GPF withdrawal application in r/o. Sri Pankaj Adhikary, UDC	Administration Section			
1017/2021	27/04/2021	F.NO. CESTAT/MUM/ADMN/GPF/2018	ROHIT KUMAR SHUKLA, DR	Forwarding of GPF withdrawal Application	Administration Section			

1018 /2021	27/04/2021	F.NO. CESTAT/MUM/ADMN/GP F/2018	ROHIT KUMAR SHUKLA, DR	Forwarding of GPF withdrawal Application	Admin istratio n Sectio n			
1019 /2021	27/04/2021	F.NO. 01/CESTAT/BANG/SSG	UMA SHANKAR VERMA, DR	Forwarding of Pension papers	Admin istratio n Sectio n			
1020 /2021	27/04/2021	PF/CESTAT/MUM/ADMN /AK/246	ROHIT KUMAR SHUKLA, DR	Request for granting permission to pursue LLB course	Admin istratio n Sectio n			
1021 /2021	27/04/2021	F.NO./CESTAT/MUM/AD MN/NSK	ROHIT KUMAR SHUKLA, DR	Pay fixation arrears in respect of Mrs. Nalini Sivakumari, Sr.PS (Retired) in pursuance of pay fixation order	Admin istratio n Sectio n			
1022 /2021	27/04/2021	F.NO. CESTAT/MUM/ADMN/TR ANSPORT/2004	ROHIT KUMAR SHUKLA, DR	Submission of report regarding condemnation of Staff Car	Admin istratio n Sectio n			
1023 /2021	27/04/2021	C.NO. 227/ST/APPL/DDN/2018/4 97	ASSISTAN T COMMISSI ONER	Regarding Production tax, boundary tax and service tax	DR(J)			
1024 /2021	27/04/2021	C.NO. 09/CE/APPL/DDN/2019/49 9	ASSISTAN T COMMISSI ONER	Regarding Production tax, boundary tax and service tax	DR(J)			
1025 /2021	27/04/2021	C.NO. 25/ST/APPL/DDN/2019/49 5	ASSISTAN T COMMISSI ONER	Regarding Production tax, boundary tax and service tax	DR(J)			
1026 /2021	27/04/2021	NIL	ASSISTAN T REGISTRA	Regarding Civil Appeal	DR(J)			

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1027 /202 1	27/0 4/20 21	F.NO. VIII (28) CUS/CESTAT/32/2019	VIKAR KUMAR JAFF, AC	Regarding Appeal no. C/52717/2019- CU(SM)	DR(J)			
1028 /202 1	27/0 4/20 21	F.NO./CESTAT/MUM/AD MN/VKS	ROHIT KUMAR SHUKLA, DR	Pay fixation arrears in respect of Shri V.K.SINHA, SR. PS in pursuance of pay fixation order	Admin istratio n Sectio n			
1029 /202 1	27/0 4/20 21	F.NO./CESTAT/MUM/AD MN/PJJ	ROHIT KUMAR SHUKLA, DR	Pay fixation arrears in respect of Shri P.J.Joseph, Sr.PS (Retired) in pursuance of pay fixation order	Admin istratio n Sectio n			
1030 /202 1	27/0 4/20 21	F.NO. 2/A/C./CESTAT/KOL/05	DY. REGISTRA R/DDO, CESTAT. KOLKATA	Forwarding of GPF withdrawal application in r/o. Sri Pankay Adhikary, UDC	Admin istratio n Sectio n			